GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:1338 ANSWERED ON:17.08.2012 RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA Agarwal Shri Jai Prakash;Dhurve Jyoti;Dubey Shri Nishikant ;C

Agarwal Shri Jai Prakash;Dhurve Jyoti;Dubey Shri Nishikant ;Ganpatrao Shri Jadhav Prataprao;Jakhar Shri Badri Ram ;Nagar Shri Surendra Singh;Naranbhai Shri Kachhadia;Panda Shri Baijayant;Rani Killi Krupa;Singh Baba Shri K.C.;Singh Kunwar Rewati Raman;Singh Shri Bhupendra ;Singh Shri Pradeep Kumar;Thomas Shri P. T.;Toppo Shri Joseph ;Vijayan Shri A.K.S.;Vinay Kumar Alias Vinnu Shri

Will the Minister of POWER be pleased to state:

(a) the total number of villages electrified, those yet to be electrified and Below Poverty Line (BPL) households provided electricity during the Phase-I of the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), State/UT-wise;

(b) whether the electrified villages under the scheme are being provided electricity regularly;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether slow pace of electrification works, creation of deficient infrastructure has been inquired; and

(e) if so, the details of the outcome of said inquiry and the action taken by the Union Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) : Under Phase-I of Rajiv Gandhi Grameen Vidyutikaran Yojana

(RGGVY), 576 projects were sanctioned targeting to electrify 1,10,886 un/de- electrified villages (UEV) and 2,29,40,582 Below Poverty Line(BPL) households. Out of these, the electrification works in 1,05,527 UEV have been completed and free electricity connections to 1,99,55,055 BPL households have been released in the country as on 31.07.2012. The details of coverage, achievement and balance UEV and BPL, State-wise, are at Annex-I & II respectively.

(b) & (c) : The responsibility of power supply in electrified villages is vested with the State DISCOMs/Utilities. However, prior commitment of the State Governments is obtained for providing daily electric supply for a minimum of 6-8 hours in the villages electrified under RGGVY. As per the evaluation study of RGGVY programme carried out by independent agencies in sample villages, most of the states are supplying minimum 6-8 hours of electricity.

(d) & (e) : The progress (Slow/otherwise) of works under RGGVY in regularly monitored. The progress of RGGVY has been affected in some of the States due to the following reasons:

(i) Delay in forest clearance for the Projects in some States, mainly in Jharkhand and Odisha.

(ii) Delays in land acquisition for 33/11 KV sub-stations by States, mainly in Bihar.

(iii) Limited number of good agencies available for execution of turnkey contracts.

(iv) Delays in issuance of road permit and way bills in some States.

(v) Very poor upstream rural electricity infrastructure in some States.

- (vi) Delay in finalization of BPL lists by some States.
- (vii) Delay in taking decision to waive state and local taxes on materials by some States.

(viii) Difficult terrain in some States.

(ix) Law & order problem including Maoist Violence in some of the States.